

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 009/SM/2015

- Subject : Following up on actions on the recommendations of CAC sub-committee on Congestion in Transmission.
- Date of hearing : 19.1.2016
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Respondents : Central Electricity Authority and others
- Parties present : Shri S.S. Barpanda, NLDC
Ms. Jyoti Prasad, PGCIL
Shri Ashok Pal, PGCIL
Shri Swapnil Verma, PGCIL
Shri Jaresh Kumar, NRPC

Record of Proceedings

The representative of POSOCO submitted that reply has already been filed as per the Commission's order dated 5.8.2015. He further submitted as under:

- (a) As regards providing guidelines to STUs, quarterly operational feedback is given by NLDC to the planners and the Commission. This is also discussed in the Standing Committee meetings on Transmission Planning where STUs are also members.
- (b) SVCs and STATCOMs in different regions have been approved. RLDCs are in continuous interaction with SLDCs in working out TTCs at State level so that the intra-State level constraints are clearly identified.
- (c) With regard to fluctuating load/generation in renewable and its impact on transmission planning, a preliminary report on 'Flexibility Requirement' for Indian power system has been sent to CEA and the Commission on 17.9.2015 for consideration.
- (d) The Commission vide order dated 13.10.2015 approved the report of the committee on Spinning Reserves. A roadmap has been drawn out. POSOCO is working out further details which would be submitted to the Commission for approval.

(f) POSOCO has submitted the Detailed Procedure on Ancillary Services to the Commission for approval.

2. The representative of CTU submitted that it has already filed reply as per the Commission's direction. He further submitted that the recommendations are being implemented so as to integrate the existing planning forums. The representative of CTU submitted that the details of intra-State generation and transmission are also available in the website of CEA.

3. In response to the Commission's query as to whether CTU is sharing reports in RPCs, the representative of POSOCO submitted that the operational feedback submitted by POSOCO is put in public domain and it can be accessed by RPCs.

4. The Commission directed Central Electricity Authority to file action taken report in respect of the points concerning CEA. The Commission further directed CEA depute officers well acquainted with the facts of the case on the next date of hearing to assist the Commission.

5. The Commission observed that there is a need to institute a mechanism for monitoring of the implementation of the recommendation of the CAC Sub-Committee on Congestion in Transmission in accordance with the time line specified in the Commission's order dated 5.8.2015. The Commission further observed that National Reliability Council (NRC) be entrusted with the task of monitoring the implementation of the direction given in order dated 5.8.2015 and submit periodical report to the Commission for information/further direction. The Commission directed that an officer associated with NRC may be present during the next date of hearing.

6. The petition shall be listed for hearing on 23.2.2016.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**